

Delhi Telephone Directory

814. SHRI C. LAKSHMANNA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that the tear-off sheets from the 1982-Delhi Telephone directory were not issued to the subscribers for inviting up to date material for the 1984 issue of the directory;

(b) the amount spent in connection with the 1984 issue of the telephone directory; and

(c) whether Government propose to hand over this work to private parties?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA): (a) No, Sir.

(b) The amount spent on the 1984 issue of the directory is about Rs. 1.09 crores; and

(c) Printing of Delhi Telephone Directory is already carried out through private parties.

Foreign trade marks for internal sales

815. SHRI SURESH KALMADI:

SHRI DHARAM CHANDER PRASHANT:

Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:

(a) whether there has been a change in Government's policy towards the use of foreign trade marks for internal sales; and

(b) if so, what are the reasons therefor and what are the new guidelines for the use of foreign trade marks for internal sales?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHD. KHAN): (a) No, Sir.

(b) Does not arise.

Indulging in malpractices by telephone officials

816. SHRI B. SATYANARAYAN REDDY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that many staff members of the department have official telephones both at their residence and office and if so, what is the number of such staff in the country with total annual expenditure incurred thereon;

(b) whether Government propose to provide telephone meters and service cards at the premises of each subscriber to prevent misuse and corrupt practices by telephone officials; and

(c) whether there is any proposals under Government's consideration to impose cumulative fines on the staff for misuse of telephones of subscribers by diversion of phone calls deliberately?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA): (a) Yes, Sir. Telephone connections are sanctioned for staff of the Department of Telecommunications, which deals largely with telephone based services, for carrying out their duties. These are sanctioned on the basis of requirements of work. It would be quite difficult to collect the information of the number of such staff and the annual expenditure, within a reasonable time.

(b) No, Sir. It is not economically feasible to provide telephone meters at subscribers' premises. The Department takes measures against misuse and corrupt practices. Inspection card for each subscriber has been incorporated on the last page of the telephone directories; and

(c) Provision of disciplinary action against a defaulting official already exists under the Central Civil Services (Classification, Control & Appeal) Rules.